

GOVERNMENT OF INDIA  
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

**LOK SABHA**  
**UNSTARRED QUESTION NO. 2091**  
ANSWERED ON 10<sup>TH</sup> MARCH, 2016

**USE OF RED BEACONS BY VIPS**

2091. SHRI ASADUDDIN OWAISI

Will the Minister of ROADTRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

(a) whether the Government has sought the comments of stakeholders to limit the use of Red Beacons by VIPs;

(b) if so, the details thereof along with number of stakeholders supporting/not supporting the proposal and the number of Ministries so far responded/yet to respond; and

(c) the time by which a final decision is likely to be taken in this regard?

**ANSWER**

THE MINISTER OF STATE IN THE  
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

(SHRI PON. RADHAKRISHNAN)

(a) to (c): The Government had sought comments from Minister of External Affairs, Minister of Finance and Minister of Home Affairs on the Ministry's proposed revised the list of dignitaries entitled to use red beacon while on duty and the same was supported. Subsequently, all the State Governments/Union Territories has been asked to furnish inputs on their list of dignitaries using red beacon to ensure that the State/UTs are complying with the Supreme Court Order.

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